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PART II, SECTION 3, SUB-SECTION (ii)]

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

New Delhi, the 30 May, 2011

NOTIFICATION

S.O. ___ In exercise of the powers conferred by sub-section (3) of section 1 of the Competition Act, 2002 (12 of 2003), the Central Government hereby appoints the 1st day of June, 2011 as the date on which section 44 of the said Act shall come into force.

[F.No.5/4/2003-IGC/CS]

Rk
30/5/11
RENUKA KUMAR,
JOINT SECRETARY.